

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**  
**SINGLE MEMBER APPEAL BRANCH**

Appeal No. E/3631/2006-SM[BR]

Date 07/05/2008

Assistant Registrar  
C.E.S.T.A.T, New Delhi

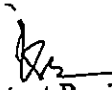
To :  
M/S PUNJSTAR INSULATION FIBRE CO  
(A UNIT OF NGP INDUSTRIES LTD) 5&6, HEAVY  
INDUSTRIAL AREA, BHILAI(CG)  
M/S PUNJSTAR INSULATION FIBRE CO

Appellant

Vs  
Respondent

C.C.E.RAIPUR

I am directed to transmit herewith a certified copy of Final order No. 707 /2008 –SM[BR] dated 5.5.2008  
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944

  
Assistant Registrar

(SM Appeal Branch)

**Copy to :**

1. Respondent

C.C.E.RAIPUR

DHAMTARI ROAD, TIKRAPARA, RAIPUR.

2. Adv. / Consult

NONE;-----

S.D.R.

~~4. J.C.D.R.~~

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file

  
Assistant Registrar  
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE & SERVICE TAX  
APPELLATE TRIBUNAL, NEW DELHI  
PRINCIPAL BENCH, NEW DELHI  
COURT NO. II

**Excise Appeal No. 3631 of 2006-SM(BR)**

(Arising out of Order-in-Appeal No. 87/RPR-II/2006 dated 27.7.06 passed by the Commissioner (Appeals), Central Excise & Customs, Raipur)

For approval and signature

HON'BLE MR. S.S. KANG, VICE PRESIDENT

|    |                                                                                                                                      |   |
|----|--------------------------------------------------------------------------------------------------------------------------------------|---|
| 1. | Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?        | 1 |
| 2. | Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | 1 |
| 3. | Whether their Lordships wish to see the fair copy of the order?                                                                      | 1 |
| 4. | Whether order is to be circulated to the Departmental authorities.                                                                   |   |

M/s Punjstar Insulation Fibre Co.

Appellant

Vs.

CCE, Raipur

Respondent

Appearance:

None

Shri A.K. Rastogi, DR

- For appellant

- For respondent

CORAM:

HON'BLE MR. S.S. KANG, VICE PRESIDENT

Date of Hearing: 5.5.2008

Final Order No. 707/08-SM(BR).....dated 5.5.08

Per S.S. Kang:

When the case was called none appeared on behalf of the appellant in spite of notice. In these circumstances, the appeal is dismissed for non-prosecution.

(Dictated & pronounced in open Court)

(S.S. KANG)  
VICE PRESIDENT

RM